

**Govt. of India
Ministry of Finance
Department of Financial services**

**LOK SABHA
UNSTARRED QUESTION No. 1475**

TO BE ANSWERED ON THE 04th March, 2016 / Phalgun 14, 1937 (SAKA)

Credit Guarantee Fund

QUESTION	ANSWER
<p>1475. SHRI B. VINOD KUMAR:</p> <p>Will the Minister of FINANCE be pleased to state:</p> <p>a) whether the Government has approved stand up India programme to fund Scheduled Castes and Scheduled Tribes women entrepreneurs;</p> <p>b) If so, the details of the salient features of the said programme;</p> <p>c) Whether the government has decided to set up a Credit Guarantee Fund to support such loans; and</p> <p>d) If so, the details thereof?</p>	<p style="text-align: center;">To be answered by (MINISTER OF STATE IN THE MINISTRY OF FINANCE) (SHRI JAYANT SINHA)</p> <p>(a) & (b): The Cabinet has approved the “Stand Up India Scheme” to promote entrepreneurship among Scheduled Caste/Schedule Tribe and Women.</p> <p>The Scheme provides for composite loans by banks between Rs. 10 lakh and upto Rs.100 lakh, for setting up a new enterprise in the non-farm sector. These loans would be eligible for refinance and credit guarantee cover.</p> <p>(c) & (d) A credit guarantee fund of Rs.5,000 crore for providing guarantee cover for loans under Stand Up India in next five years has been approved. Provision of initial capital of Rs. 500 crore to the corpus in FY 2016-17 has been made.</p>

